

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1228
ANSWERED ON:30.11.2012
DUTY ON IMPORT OF SUGAR
Singh Shri Bhola

Will the Minister of FINANCE be pleased to state:

- (a) the details of the custom duty imposed on the import of sugar during the last one year, month-wise;
- (b) whether the Government has any proposal under consideration to amend import duty/policy of sugar; and
- (c) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): During the period from 5th July, 2011 to 30th June, 2012 the Basic Customs Duty (BCD) on raw/white/refined sugar was 'nil'. However, additional duty of customs (CVD) @ Rs.95 per quintal and special additional duty of customs (SAD) @ 4% wa payable. During the period from 1st July, 2012 to 12th July, 2012, raw/white/refined sugar attracted BCD at 60%. With effect from 13th July, 2012, the BCD applicable on raw/white/refined sugar is 10%. There has been no change in CVD and SAD during the period 1st July, 2012 to till date.

(b) & (c): The Government reviews the import duty/policy of sugar from time to time and takes appropriate action taking into consideration all relevant factors.